

Crl Appeal No. 9 of 2010

22.05.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Shri VK Jindal, senior counsel for the respondent-CBI. List on 29.05.2014 for hearing.

CHIEF JUSTICE

dev
22.05.14

MC No. 35 of 2014
IN WP(C)No. 41 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 41 of 2014.

CHIEF JUSTICE

dev
22.05.14

MC No. 36 of 2014
IN WP(C)No. 42 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 42 of 2014.

CHIEF JUSTICE

dev
22.05.14

MC No. 147 of 2014
IN WP(C)No. 72 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 72 of 2014.

CHIEF JUSTICE

dev
22.05.14

MC No. 348 of 2013
IN WP(C)No. 317 of 2013

22.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 317 of 2013.

CHIEF JUSTICE

dev
22.05.14

WP(Crl)No. 8 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

Ms SG Momin, Advocate, present for the petitioner.

Shri S Sen Gupta, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
22.05.14

WP(C)No. 41 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

Shri PT Sangma, Advocate, present for the petitioners.

Shri S Sen Gupta, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
22.05.14

WP(C)No. 42 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

Shri PT Sangma, Advocate, present for the petitioners.

Shri S Sen Gupta, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
22.05.14

WP(C)No. 72 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

List this writ petition tomorrow (23.05.2014) along with connected WP(C)No. 64 of 2014.

CHIEF JUSTICE

dev
22.05.14

WP(C)No. 152 of 2014

22.05.2014

HON'BLE THE CHIEF JUSTICE

Shri HL Shangreiso, Advocate, present for the petitioner.

Shri H Kharmih, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
22.05.14

WP(C)No. 281 of 2013

22.05.2014

HON'BLE THE CHIEF JUSTICE

Shri J Lalsangliana, Advocate, present for the petitioner.

Shri S Sen Gupta, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
22.05.14

WP(C)No. 317 of 2013

22.05.2014

HON'BLE THE CHIEF JUSTICE

Shri J Lalsangliana, Advocate, present for the petitioner.

Ms NG Shylla, Advocate, present for the State respondents.

Learned counsel for the petitioner prays for and is allowed further three weeks' time to file rejoinder affidavits to the counter affidavits filed on behalf of respondent No. 5 and respondents No. 7 and 8.

List after three weeks.

CHIEF JUSTICE

dev
22.05.14

WP(C)No. 380 of 2013

22.05.2014

HON'BLE THE CHIEF JUSTICE

Shri JM Thangkhiew, Advocate, present for the petitioner.

Ms NG Shylla, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
22.05.14